

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 18

TP 126 of 2019 [CP(IB) 240 of 2019]
(MP) IA 14 of 2019
(MP) IA 25 of 2020
(MP) IA 159 of 2020
IA/35(MP)2021

Order under Section U/s 9 of IBC Code,2016

IN THE MATTER OF:

Mukesh Agrawal

.....Applicant

V/s

Premshree Devcon Pvt Ltd

.....Respondent

Order delivered on ..16/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Devul Dighe, learned counsel

For the Respondent : Mr. Rjat Lohia, learned counsel

ORDER

The parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.

List the matter on 27.08.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD -
(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)

Sapna